

†THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD) (a) In the month of April, 1971 the selling agents of M/s Premier Automobiles Ltd, sold Fiat Cars at prices indicated below

Ex factory Retail
selling price

- | | |
|--|-----------|
| (i) In respect of cars supplied by M/s Premier Automobiles upto 16th April, 1971 | Rs 14,325 |
| (ii) In respect of cars supplied by M/s Premier Automobiles after 16th April, 1971 | Rs 15,687 |

These prices are exclusive of excise duty, sales tax, insurance and other charges

(b) Rs 1,362 inclusive of an increase of Rs 9 in the Dealer's Commission

(c) Complaints are received from time to time about the defects in and the poor quality of Fiat Car manufactured in the country

(d) No separate enquiry has been held in regard to the inferior type of silencers fitted to Fiat Cars. However, the general question of deterioration in the quality of passenger cars manufactured in the country was enquired into by the Motor Car Quality Enquiry Committee set up in 1967. The aspect of quality of indigenous cars was also looked into by the Car Prices Inquiry Commission.]

GOLD SPOT AND LIMCA DRINKS

622 SHRI SITARAM KESRI Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state

(a) the original investment of the proprietors of the Gold Spot and Limca drinks as in 1962 and

(b) the assets of these Companies as on 31st March 1971?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD) (a) and (b) Information is being collected and will be laid on the Table of the House

†[] English translation

THEFT OF RAILWAY EQUIPMENTS IN NORTHERN AND SOUTH EASTERN RAILWAYS

623 SHRI SITARAM KESRI Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state

(a) whether it is a fact that the incidence of thefts of vital equipments is on the increase in the Northern and South Eastern Railways, and

(b) if so, the steps taken to check such thefts?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में उपमंत्री (SHRI MOHD SHAFI QURESHI) (a) Yes, to some extent

(b) The following steps are being taken to check thefts of equipments:

1 To the extent possible Railway Protection Force staff are deployed round the clock for the protection of railway property and equipments against thefts. In addition two Battalions of Armed Railway Protection Special Force have recently been deployed in West Bengal

2 Important night trains are escorted by GRP/RPF personnel in affected sections

3 Plain clothes staff of Railway Protection Force are utilised for collection of criminal intelligence with a view to tracking down criminals and receivers of stolen property

4 On the request of Ministry of Railways, the Ministry of Home Affairs have drawn attention of the State Governments regarding the necessity of preventive action as also effective investigation and prosecution of cases of thefts of copper/traction wire and signalling equipment

CONTRAVENTION OF IMPORT REGULATIONS BY A TRACTOR MANUFACTURING UNIT

624 SHRI B. C. PATTANAYAK Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state

(a) whether it is a fact that the tractor industry was delicensed in February, 1968,

(b) if so, the number of units which started production,

(c) whether Government are aware that a unit which was given import licence under the manufacturing programme and which came into production has contravened import licence regulations if so the name of the unit and

(d) the action taken or proposed to be taken against this concern?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROF SIDDHESHWAR PRASAD) (a) Yes Sir

(b) A large number of schemes were approved when the industry was delicensed but only one of them has started production. This is M/s Escorts Tractors Ltd.

(c) Against a licence granted to M/s Escorts Tractors Ltd. for the import of tractor packs in completely knocked down condition to be assembled in accordance with the approved manufacturing programme, the company imported some packs in the semi knocked down condition. This action constituted a technical contravention of the Import Control Regulations.

(d) The import of packs in semi knocked down condition was treated in the same manner as the import of completely built up tractors through the agency of the State Trading Corporation and the company was directed to sell these tractors to the nominees of the State Agro Industries Corporation at prices to be fixed by Government.

TRANSFER OF OFFICERS

625 SHRI B C PATTANAYAK Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state:

(a) whether it is a fact that officers of the D G T D who have been on their particular assignments for three years are being transferred to other jobs,

(b) whether other officers are also being transferred after completion of their three year term, and

(c) if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, औद्योगिक विकास मंत्रालय में उपमंत्री (PROF SIDDHESHWAR PRASAD) (a) to (c) For reasons of administrative convenience a certain reallocation of work amongst officers is being done.

REPRESENTATIONS/MEMORANDA ON MALPRACTICE AND CORRUPTION IN RAILWAYS

626 SHRIMATI VIDYAWATI CHATURVEDI

SHRI D THENGARI

Will the Minister of RAILWAYS/रेल मंत्री be pleased to state

(a) whether Government have received any letters/representations/memoranda from

Shri Ramji Lal Sharma of the BHRASHTA CHAR VIRODHI and SANCHALAK KASHTHA NIVARAN SAMITHI, Naini (Uttar Pradesh) during the last three years in connection with some serious allegations of misuse of powers, malpractice and corruption against some railway employees and officials

(b) if so the details thereof and

(c) the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्री य में उपमंत्री (SHRI MOHD SHAFI QURESHI)

(a) to (c) The information is being collected and will be laid on the Table of the House

†SHORTAGE OF BRICKS

118 SHRI JAGDISH PRASAD MA THUR Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state

(a) whether Government are aware of the acute shortage of bricks and its high prices in the Capital and that the brick kilns, to circumvent the price control order, insist that the bricks would be delivered at site and the buyers would have to pay the transport charges fixed by them with the result that the construction work in Delhi has been almost paralysed, and

(b) if so the steps taken by Government to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROF SIDDHESHWAR PRASAD) (a) Yes, Sir Complaints to this effect have been received by the Delhi Administration

(b) The Delhi Administration have approached the Railway authorities for allocation of adequate number of wagons for transportation of slack coal to Delhi

†रेयन ग्रेड पल का उत्पादन

208. श्री राम सहाय : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेयन ग्रेड पल का उत्पादन करने के सम्बन्ध में दो योजनाएँ सरकार के विचाराधीन थीं; और

† Transferred from the 21st July, 1971

† Transferred from the 22nd July, 1971